

(b) The number of wards of Railway staff who got employment: 240.

(c) 135 officers were rewarded.

**Derailement of train between Koraput and Araku**

230. SHRI R. V. SWAMINATHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether a goods train loaded with iron ore derailed between Koraput and Araku stations on 9th April, 1977;

(b) if so, the loss suffered by Railways as a result thereof;

(c) whether the Railway accidents have increased in March-April, 1977 as compared to the corresponding period of 1975 and 1976; and

(d) if so, the main reasons therefor?

THE MINISTER OF RAILWAYS (PROF. MADHU DANAVATE):

(a) Yes.

(b) The cost of damage to railway property such as rolling stock and permanent way has been estimated at approximately Rs. 1,69,000.

(c) No.

(d) Does not arise.

डीजल लोकोमोटिव वर्क्स, वाराणसी के निष्ठावान कर्मचारियों के पुर्जों/पुर्जियों की नियुक्ति

231. श्री चन्द्र शेखर सिंह : क्या रेल मन्त्री यह बताते की कृपा करेंगे कि :

(क) डीजल लोकोमोटिव वर्क्स, वाराणसी में रेल हड़ताल के दौरान (दिनांक 8-5-1974 में से 16-5-1974) हड़ताल के नोटिस की परिधि में आने वाले कितने कर्मचारी काम पर आये।

(ख) ऐसे कितने निष्ठावान कर्मचारी थे और उनमें से कितनों को वार्षिक बेतन

वृद्धि दिया गया तथा पदोन्नत किया गया तथा कितनों के लड़के लड़कियों की नियुक्ति की गई ;

(ग) क्या निष्ठावान कर्मचारियों के लड़के/ लड़कियों को श्रेणी तीन के पदों पर नियुक्त करने के नाम पर अनेक ऐसे अधिकारियों के लड़के लड़कियों को भी नौकरी दी गई जिनका हड़ताल के साथ कोई सम्बन्ध न था ; और ।

(घ) यदि हाँ, तो उनकी संख्या कितनी है तथा इन अनियमित नियुक्तियों के सम्बन्ध में सरकार क्या विचार कर रही है ?

रेल मंत्री (प्रो० मधु दंडवते) : (क) में (घ) . आवश्यक सूचना इकट्ठी की जा रही है और मभा पटल पर रख दी जायेगी।

**Drilling of wells by Carlsberg Natomas in Bengal-Orissa Basin**

232. SHRI M. N. GOVINDAN NAIR: Will the Minister of PETROLEUM AND CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Carlsberg Natomas of U.S.A. have drilled only two wells in Bengal-Orissa basin which indicated massive gas reserves;

(b) whether this firm did not show much interest and gave up further drilling; and

(c) if so, whether the Oil and Natural Gas Commission has been given all the relevant data collected by the Carlsberg for further analysis and interpretations and other facts thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (c). The two exploratory wells drilled by them in Bengal-Orissa basin did not indicate evidence of the commercial accumulation of hydro-

carbons. The second well drilled in the basin was abandoned as a dry well in April/May, 1976 and since then the contractor has been evaluating data and making efforts to get other companies interested in sharing the cost of continued exploration in the area. Under the terms of the contract the foreign firm has to declare by end June, 1977 whether it intend to continue exploration operations in the area or it wants to terminate the contract effective from August 1 1977. If the contract is terminated, the ONGC will no doubt examine the question of further exploration in the area based on its own evaluation of the data/prospects of the area.

**Extension of Agra-Delhi Express trains upto New Delhi.**

233. SHRI SHAMBU NATH CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government's attention has been drawn to the fact that 63 and 64 express trains introduced on the Agra-Delhi route have been robbed of much of their utility because of the origination and termination of these trains at Hazrat Nizamuddin instead of New Delhi; and

(b) whether Government propose to extend these trains upto New Delhi for the convenience of the travelling public and higher earnings?

THE MINISTER OF RAILWAYS (PROF. MADHU DANDAVATE): (a) 63/64 are Avadh Expresses running between Lucknow and Agra. However, utilising the lie over period of this rake at Agra, a new train called 149/150 Qutab Express has been introduced between Agra and Hazrat Nizamuddin—which has been developed as a satellite terminal to provide relief to the main terminals at Delhi and New Delhi.

(b) Extension of these trains to and from New Delhi is operationally not feasible due to lack of adequate terminal facilities at New Delhi.

**चुनाव के समय सरकारी मशीनरी, वाहनों तथा विमानों का प्रयोग**

234. श्री ईश्वर चौधरी : क्या विधि, न्याय और कम्पनी कार्य मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के विचाराधीन ऐसा कोई प्रस्ताव है जिसके द्वारा सरकारी मशीनरी, वाहनों तथा विमानों का प्रयोग सरकार द्वारा विशेषतया चुनाव के समय अपनी पार्टी के प्रयोजन के लिए न किया जा सके ; और

(ख) यदि हां, तो उसकी मुख्य बातें क्या हैं ?

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्वर) : (क) और (ख) . इस विषय पर पहले से ही अनुदेश विद्यमान है। मार्च, 1977 में हुए संसद के साधारण निर्वाचन के पूर्व निर्वाचन आयोग ने तारीख 28 फरवरी, 1977 को सभी राज्यों और मध्य राज्य क्षेत्र के मुख्य मन्त्रियों को इस प्राणय का एक परिपत्र जारी किया था कि सरकार, स्थानीय प्राधिकरण, निगम या सरकार के नियन्त्रणाधीन किसी लोक उपक्रम के स्वामित्व या नियंत्रण के अधीन किसी गाड़ी का जिसके अन्तर्गत मोटर गाड़ी, ट्रेलीकार्टर आदि भी है, किसी भी कारण से किसी राजनैतिक दल या निर्वाचन लड़ रहे उम्मीदवारों के निर्वाचन प्रचार के लिए उपयोग नहीं किया जाएगा। उस परिपत्र में निर्वाचन मन्त्रियों के आयोग के लिए सार्वजनिक स्थानों के उपयोग को विनियमित करने के लिए भी अनुदेश थे।

सरकार ते मन्त्रियों के और सरकारी प्रयोजनों के लिए दौरो के सम्बन्ध में भी अनुदेश जारी किए हैं जिसके अन्तर्गत निर्वाचन सम्बन्धी दौरे भी हैं।